

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/278/ (IB)/2017
NAME OF THE PETITIONER(S) : SALSAR TECHNO ENGINEERS PVT LTD
NAME OF THE RESPONDENT(S) : EERA ENGINEERS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M. NARENDRA
For
M/s. KING & PARTRIDGE

ADV. FOR RESPONDENT

Naren

Chandramouli Prabhakar
(S) Shubheranjani Ananth

Counsel for Petitioner

Chandramouli

ORDER

Counsel for petitioner present. Counsel for respondents also present and stated that he has not received any documents. Counsel for petitioner is directed to provide a copy of the petition and other documents relied upon within two days. The respondents are directed to file counter in the matter within a week. Counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. The matter is posted for arguments, Put up on 20.06.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)